

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101**





No.D&SJ/KLU/E/Covid-19/(347)III/2021- **61-68**  
Dated Kullu, the 12<sup>th</sup> June, 2021

**"OFFICE ORDER"**

In view of H.P. High Court's Registry Order No.HHC/RG/C-19/2020- 95, dated 12.06.2021, it is hereby ordered that all the Judicial Courts in this Civil and Sessions Division shall take up urgent cases as well as cases which are mature for arguments by virtual/physical mode whichever is more practicable, till further orders.

2. It is further ordered that 50% of the staff shall attend office on all working days on rotational basis. The employees, not in roster, shall be available for call up at short notice to attend office/court if required. However, the employees with comorbidities and pregnant women shall not be required to attend the office and they shall continue to work from home.


  
District and Sessions Judge,  
Kullu, H.P. 

Endst.No.D&SJ/KLU/E/Covid-19/(347)III/2021- **61-68**

Dated:-12.06.2021

Copy forwarded for information/ necessary action to *(by e-mail only)* :-

1. The Registrar General, Hon'ble High Cour of H.P. Shimla.
2. The Deputy Commissioners, Kullu/ Lahaul-Spiti at Keylong.
3. The Superintendent of Police, Kullu/ Lahaul-Spiti at Kullu.
4. All the Judicial Officers, in this Civil and Sessions Division.
5. The District Attorney, Kullu.
6. The President, Bar Associations, Kullu/ Manali/ Banjar/ Keylong.
7. Reader Grade-I and Technical Staff, of this office. Asstt. Programmer is also required to upload the same forthwith on the website of this Division for wide publicity and report compliance to office.
8. Guard file.

  
District and Sessions Judge,  
Kullu, H.P. 